

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3507
ANSWERED ON:25.08.2006
ALLOTMENT OF LAND FOR HOTELS
Kumar Shri Shailendra;Singh Shri Sugrib

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has asked Delhi and other State Governments to allocate land for new hotels anticipating a huge increase in demand for them during 2010 Delhi Common wealth Games as reported in Hindustan Times dated August 14, 2006;
- (b) if so, the details thereof;
- (c) whether there are shortages of hotels in Delhi and other States for the purpose of Commonwealth Games;
- (d) if so, the details thereof, State-wise; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): The Ministry of Tourism has informed that it has requested the Delhi Development Authority (DDA), the Government of Haryana and the Government of Uttar Pradesh to identify sites for construction of hotels. The Ministry of Tourism also requested the State Governments and other land owning agencies including Indian Railways to allocate land for building hotels especially in the budget category.

(c)&(d): The Ministry of Tourism has indicated that there is a requirement of 30,000 hotel rooms in Delhi and its neighbouring States.

(e): Government has requested State Governments to make more land available for hotel sites. In so far as Delhi is concerned, DDA has already auctioned 9 sites out of the 22 identified hotel sites. The Master Plan of Delhi 2001 has also been amended to enable increased commercial utilization of space in hotels, and permit hotels to come up in commercial use zones, transport nodes, commercial centres in industrial use zones and public & semi-public use zones. Further amendment to Master Plan of Delhi 2001 has been envisaged vide public notice dated 21.7.2006 which, inter-alia, seeks to liberalise norms regarding guest houses in residential premises.